

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th MAY, 2024, 10:30 A.M.

**IA (Comp. Act)/3/GB/2024
In CP /31/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Prasanna Kumar Dutta, 2. Prabina Dutta Vs Pragati Trading Company, 2. Jayanta Dutta, 3. Krishnaly Bhattacharyya, 4. The Registrar of Companies, NER
Under Section	U/s 241-242, R/w 59 of Companies Act, 2013.

For Petitioner (s) : Mr. M. Sukhija, Adv.
: Dr. M. Kumar, Adv.

For Respondent (s) : Mr. Amit Pareek, CS

ORDER

IA (Comp. Act)/3/GB/2024

Ld. Authorized Representative CS Mr. A Pareek appears on behalf of the Applicant. Respondents are represented by Ld. Counsel Mr. M. Sukhija who appears along with Ld. Counsel Dr. M. Kumar. It is noted that on request of the Respondents herein, 3 weeks' time was granted to them to file their reply affidavit with the direction to serve the copy on the opposite party. It is noted with concern that no reply has been filed till date. In view of the same, their right to file reply shall stand forfeited.

List the matter for arguments on **08.07.2024**.

CP /31/GB/2023

Ld. Counsel Mr. M. Sukhija along with Ld. Counsel Dr. M. Kumar appear for the Petitioner. Ld. Authorized Representative CS, Mr. Amit Pareek represents the Respondents. No Representation for the R-4. Ld. Counsel for the Petitioner seeks further 1 week time to file rejoinder. Time granted. Copy thereof shall be served on the Counsel on record for the opposite party.

List for arguments on **08.07.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)